

ITEM NO.49, 49.1,49.2

COURT NO.4

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No. 31661/2016

(Arising out of impugned final judgment and order dated 21-07-2016 in WC No. 9548/2003 passed by the High Court of Judicature At Allahabad)

SANTOSH KUMAR & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. THROUGH SECRETARY (REVENUE) & ORS. Respondent(s)

(IA No. 27213/2019 - INTERVENTION/IMPLEADMENT, IA No. 159967/2018 - VACATING STAY)

WITH

SLP(C) No. 32262/2016 (XI)
(IA No. 159970/2018 - VACATING STAY)

SLP(C) No. 15631/2017 (XI)
(IA No. 159960/2018 - VACATING STAY)

Date : 13-08-2019 These matters were called on
for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s) Mr. W.H. Khan, Sr. Adv.
Mr. Vishwajit Singh, Adv.
Mr. Pankaj Singh, Adv.
Ms. Ridhima Singh, Adv.
For M/S. Vidhi International, AOR

Mr. S.R. Singh, Sr. Adv.
Mr. Krishna Kumar Yadav, Adv.
Mr. Ankur Yadav, adv.
Ms. Sunita Pandit, Adv.
Mr. Kuldeep Yadav, Adv.
Ms. Asha Gopalan Nair, AOR

For Respondent(s) Mr. Tanmaya Agarwal, AOR
Mr. Nipun Goel, Adv.
Mr. Wrick Chatterjee, Adv.
Ms. Priyanka, Adv.

Mr. Yashvardhan, Adv.
Mr. Apoorv Shukla, Adv.
Mr. Jagjit Singh Chhabra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

Pending appeal, interim order to continue.

[CHARANJEET KAUR]
A.R. -CUM-P.S.

[RENU DIWAN]
ASSTT. REGISTRAR